

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(through web-based video conferencing platform)

ITEM No.10
C.A. Nos.44, 66, 68, 71,
72, 76, 77, 87/2024 &
Contempt Petition 06/2024 in
C.P. No.18/BB/2024

IN THE MATTER OF:

M/s. MIH Edtech Investments B.V. & Ors. ... Petitioners
Vs.
M/s. Think & Learn Pvt. Ltd. & Ors. ... Respondents

Order under Sections 241-242 of Companies Act, 2013

Order delivered on: 24.07.2024

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioners : Shri Sudipto Sarkar, Sr. Adv.,
Shri Satish Parasaran, Sr. Adv.,
Shri Gaurav Chopra, Sr. Adv. with
Advs. Shankh Sengupta, Ms. Tine Abraham,
Shri Yogesh Singh, Ms. Manasa Sundarraman,
Shri Sujoy Sur, Shri Rangam Sharma,
Ms. Prarthna Bathija, Ms. Neha Dhavalikar, Shri
Shreyash Sharma, Shri Shiram Singhania, Shri
Shubh Arora, Shri Roahan K.,
Shri Subnang Nair, Ms. Akshaya R.,
Shri Reshab B. i/b Trilegal

For the Respondent No.1: Shri Dhyan Chinnappa, Sr. Adv. with
Dr. Rishab Gupta, Advs. Manmeet Singh,

Shri Sairam Subramanian, Ms. Saloni Shah,
Ms. Isho Gupta, Ms. Ashika Jain, Ms. Priyanka
Ajjannavar, Ms. Nidhi Bajaj & Mr. Vikram Unni
Rajagopal i/b Saraf & Partners

For Respondent Nos.2-4:

Shri K.G. Raghavan, Sr. Adv. with
Dr. Rishab Gupta, Advs. Manmeet Singh,
Shri Sairam Subramanian, Ms. Saloni Shah,
Ms. Isho Gupta, Ms. Ashika Jain, Ms. Priyanka
Ajjannavar, Ms. Nidhi Bajaj & Mr. Vikram Unni
Rajagopal i/b Saraf & Partners

ORDER

1. Heard the Ld. Senior Counsels for the Parties.
2. At the request of the Ld. Senior Counsels for the Parties, list the matter before the Regular Bench on **30.07.2024**.

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

(T. KRISHNAVALLI)
MEMBER (JUDICIAL)